

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-205
CA No.485/2019 in
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.
Vs.
M/s. Ortel Communication Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 15.01.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)
MS, SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Richa Advocate,
For the Respondent : Ms. Mallika Prabhakar, (Karnataka Bank)
For the Intervener : Mr. B.K. Mishar UCO Bank

ORDER

CA No.485/C-III/ND/2019 :

Counsels for both sides are present. Counsel for the Resolution Professional is directed to file Rejoinder.

List on 23.1.2020.

-S-d-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-S=d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
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PRESENT:

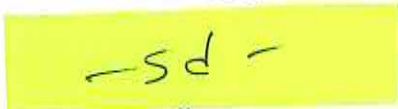
For the Applicant : Ms. Richa Advocate, Mr. B.K. Mishar UCO Bank
For the Respondent : Ms. Mallika Prabhakar, (Karnataka Bank)
For the Intervener :

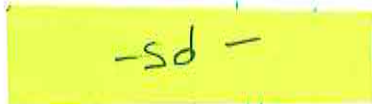
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